NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECH ENGINEERS & ERECTORS PVT LTD

NAME OF THE RESPONDENT(S)

: EVERSENDAI CONSTRUCTION PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DIMD. SADHIRVODIN

Coursel for Respondent D. Wel-SW

ORDER

The matter is called. No representation for the Petitioner. Counsel for the Respondent present and submitted that the Respondent is ready to pay the outstanding amount and prays for time. At request, time is enlarged. Put up on 29.8.2017 at 10.30. A.M.

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)